

THE MINISTER OF AGRICULTURE (EXCLUDING THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING) (SHRI CHATURANAN MISHRA) : (a) 23 Fish Farmers Development Agencies (FFDAs) including those of Southern Assam in the districts of Cachar, Karimganj, and Hailakandi are functioning properly, as reported by the Government of Assam.

(b) Question does not arise.

(c) There is no report of dwindling of fish catch in the State and no fishermen's family is found to be facing acute problem of earning. In fact fish production has gone up from 151.646 metric tonnes in 1993-94 to 153.209 metric tonnes in 1994-95 and 155.065 metric tonnes in 1995-96.

(d) Question does not arise.

[Translation]

#### Stoppage at Bayana

2111. SHRI GANGA RAM KOLI : Will the Minister of RAILWAYS be pleased to state :

(a) whether Government have received any representation to provide stoppage of Paschim Express at Bayana (Rjasthan); and

(b) if so, the details of the action taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) : (a) Yes, Sir.

(b) Examined but no found justified.

[English]

#### Derailement of Gorakhpur-Hatia Express

2112. SHRI JAGAT VIR SINGH DRONA : Will the Minister of RAILWAYS be pleased to state :

(a) whether the Gorakhpur-Hatia Express, (5078 Dn.) derailed on May 20, 1996 at Dumari-Juara Halt, wherein thirteen compartments were slipped away from the track;

(b) if so, whether any inquiry was conducted in this regard;

(c) if so, the details thereof and the action taken against the defaulters; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) : (a) Yes, Sir.

(b) Yes, Sir.

(c) and (d). The accident is being enquired into by a committee of officers, and the report of enquiry committee is awaited.

[Translation]

#### Security to Former Ministers/MPs

2113. SHRI HARIN PATHAK : Will the Minister of HOME AFFAIRS be pleased to state :

(a) the number of former Ministers/MPs provided with security arrangements by the Government at their residences;

(b) the monthly expenditure being incurred on this;

(c) whether the security is being withdrawn from them;

(d) if so, the details thereof;

(e) if not, the reasons therefor; and

(f) whether they would be required to contribute half of the expenditure being incurred on their security?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR) : (a) At present, 61 ex-Ministers/ex-MPs are being provided security by the Government.

(b) The monthly expenditure being incurred on their security by Delhi Police is about Rs. 17 lakhs per month.

(c) There is no such proposal at present.

(d) and (e). A review of the security of ex-Ministers/ex-MPs was made in June, 96 and the security wherever considered necessary has already been withdrawn. A review of security is done from time to time.

(f) No, Sir.

#### Hazardous Incidents

2114. SHRI JAI PRAKASH AGARWAL : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) whether the number of hazardous incidents increased due to the increase in the chemical industries in Delhi during the last three years;

(b) if so, the details thereof; and

(c) the action taken/proposed to be taken by the Government to check the recurrence of these incidents?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (CAPT. JAI NARAYAN PRASAD NISHAD) : (a) As per information made available by the Chief Inspector of Factories, National Capital Territory of Delhi, no increasing trend is discernable in respect of major incidents in the last three years in chemical industries in Delhi.

(b) Does not arise.

(c) The steps required for prevention of accidents due to the handling of hazardous chemicals have been

laid down in the relevant sections of the Factories Act, 1948, as amended in 1987 and the Manufacture, Storage and Import of Hazardous Chemicals Rules, 1989, under the Environment (Protection) Act, 1986 notified with a view to prevent accidents and minimise effects of accidents and minimise effects of accidents both on man and the environment. A yearly inspection of the industries by the State Inspectorate of Factories, conduct of mock drill of the On-site Emergency Plan every six months and submission of the report of the trial by the occupier are mandatory. Preparation of safety reports and conduct of periodic safety audit is also laid down in the rules. A comprehensive guide to the Manufacture, Storage and Import of Hazardous Chemical Rules, 1989 and a Manual on Emergency Preparedness for Chemical Hazards have been brought out to facilitate better compliance by the concerned industries and the regulatory agencies.

Amendments to the Manufacture, Storage and Import of Hazardous Chemicals Rules, enhancing the scope by way of redefining hazardous chemicals based on UN definition, is under discussion. A set of rules entitled "Chemical Accidents (Emergency Planning, Preparedness and Response) Rules, 1996 has been finalised. These rules envisage a 4 tier system for management of chemical accidents in the country.

#### Pollution by Power Plants

2115. DR. SAHEBRAO SUKRAM BAGUL : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

- (a) whether ash emitted by the power plants in Delhi and nearby areas is polluting the environment;
- (b) if so, the details thereof, and
- (c) the steps being taken by the Government to prevent such pollution?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (CAPT. JAI NARAYAN PRASAD NISHAD) : (a) and (b). All the three power plants located in Delhi are meeting the prescribed stack emission standards in respect of the particulates except Unit No. 5 of I.P. Power Station.

(c) The measures taken by the Government to control pollution include the following :

- (i) The power plants have been advised by the Delhi Pollution Control Committee to use washed coal to minimise the problems posed by high ash content coal.
- (ii) The Delhi Pollution Control Committee has also advised the power stations to instal continuous stack monitoring system.
- (iii) The Central Pollution Control Board has issued directions to all the three power

stations under Section 5 of the Environment (Protection) Act 1986 on 15th April, 1996 for preparing ash management plan, providing of interlocking arrangements for electrostatic precipitators and boilers, monitoring of particulate emissions etc.

#### Train between Moradabad and Mumbai

2116. SHRI SANTOSH KUMAR GANGWAR : Will the Minister of RAILWAYS be pleased to state :

- (a) whether the Government propose to introduce a new superfast train between Moradabad and Mumbai via Bareilly;
- (b) if so, the progress made in this regard; and
- (c) the time by which the same is likely to be introduced?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) : (a) There is no such proposal at present.

(b) and (c). Do not arise.

[English]

#### Krishi Vigyan Kendra

2117. SHRI RAJIV PRATAP RUDY : Will the Minister of AGRICULTURE be pleased to state :

- (a) whether the Bihar Government has submitted a proposal to establish a Krishi Vigyan Kendra at S.M. Farm, Marhowrah, Saran.
- (b) if so, the details thereof.
- (c) whether the Government are considering the sanction the same in the current financial year; and
- (d) if not, the reasons and justification therefor?

THE MINISTER OF AGRICULTURE (EXCLUDING THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING) (SHRI CHATURANAN MISHRA) : (a) Yes Sir.

(b) A proposal from Secretary, Department of Agriculture, Government of Bihar vide letter No. 4 Baithek/02/95/1080/Agri./Patna, dated the 2nd February 1996 for establishment of a Krishi Vigyan Kendra at Seed Multiplication Farm (S.M. Farm), Marhowrah, Saran was received on 19th February, 1996 and acknowledge vide Council letter No. 4(46)/92-AE-1, Dated 23rd February, 1996.

(c) No, Sir.

(d) The matter for allocation of funds for establishment of new Krishi Vigyan Kendras was taken up with the Planning Commission and in view of the financial constraints, no funds could be made available. The Council, therefore, is not in a position to consider the new proposal.